Annexure-3

Name of the corporate debtor: ANS APARTMENTS PVT LTD.; Date of commencement of CIRP: 06/12/2019; List of creditors as on: 21/11/2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Greater NOIDA Industrial Development Authority	18/02/2020	1,27,84,60,062	0	Default of Premium, Additional Compensation & Time Extension Penalities.	0	0	NO	N/A	0	0	1,27,84,60,062	0	Claim was filed in FORM other than the FORM prescrbed under IBC. Creditor was asked to file their claim in the prescribed FORM but no response till date . The claim has been considered as Operational Creditor in Annexure-7 covering Govt Dues
			1,27,84,60,062									1,27,84,60,062		